

**Government of Jammu and Kashmir**  
**General Administration Department**  
Civil Secretariat, Jammu.

Notification  
Jammu, the 19<sup>th</sup> of March, 2021.

**S.O. 90**- In exercise of the powers conferred by section 4 of the Jammu and Kashmir Public Services Guarantee Act, 2011 (Act No. IX of 2011), the Government hereby notifies the following service and the designated officers/ appellate authorities for the Mining Department as under:-

S No.	Name of the service	Designated officer	Stipulated time frame for providing service	First Appellate Authority	Second Appellate Authority
1.	NOC for establishing/ operating Stone Crusher Unit	Deputy Commissioner	30 days	Divisional Commissioner	Financial Commissioner Revenue

*One*  
*19/3/21*

**By order of the Lieutenant Governor.**

Sd/-  
**(Manoj Kumar Dwivedi) IAS**  
Commissioner/ Secretary to the Government

No. GAD/PSGA/02/2021

Dated:19.03.2021

Copy to the:-

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. Principal Secretary to the Lieutenant Governor, J&K.
4. All Principal Secretaries to Government.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Chief Electoral Officer, J&K.
7. All Commissioners/ Secretaries to the Government.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Divisional Commissioner, Jammu/Kashmir.
10. Commissioner/ Secretary to the Government, General Administration Department, Union territory of Ladakh.
11. Director General, J&K Institute of Management, Public Administration and Rural Development.
12. Chairman, J&K Special Tribunal.
13. All Heads of Departments/ Managing Directors.

14. All Deputy Commissioners.
15. Director, Information, J&K.
16. Secretary, J&K Public Service Commission.
17. Director, Estates, J&K.
18. Director, Archives, Archaeology and Museums, J&K.
19. Secretary, J&K Services Selection Board.
20. General Manager, Government Press, Jammu/ Srinagar.
21. Private Secretary to the Lieutenant Governor.
22. Private Secretary to Advisor (F) to Lieutenant Governor.
23. Private Secretary to Advisor (B) to Lieutenant Governor.
24. Private Secretary to Advisor (BK) to Lieutenant Governor.
25. Private Secretary to the Chief Secretary.
26. Private Secretary to Commissioner/ Secretary to the Government, General Administration Department.
27. Incharge Website, GAD.
28. Notification file/ Stock file.

  
19/3/21

**(Shabir Hussain Bhat) KAS**  
Additional Secretary to the Government  
General Administration Department